

CCA 32/2000
In OA 291/2000

20.7.2000 Hon. Mr. Justice R-R-K. Thiruvelli VC
Hon. Mr. S. Dayal, A.M.

Learned Counsel for the
appellant states that the order of
this Tribunal has already been
complied with and this application
has been rendered as infructuous.
The ^{contempt application} ~~OA~~ is dismissed as infructuous.


A.M.


VC

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